



Government of India  
Ministry of Finance, Department of Revenue  
Directorate General of Human Resources Development  
Indirect Taxes & Customs  
IRCON Building, West Wing,  
Ground Floor, Plot No. C-4,  
District Centre, Saket,  
New Delhi-110017,  
Phone- 011-29561526

BY SPEED POST



F.No. 712/112/HRD/WF-1/17 | 1066

Date : February, 2019

To

The Pr. Directors General/ Pr. Chief Commissioners (All)  
The Directorate General/ Chief Commissioners (All)  
The Pr. Commissioners/ Pr. Additional Directors General (All)  
The Commissioners/ Additional Director General (All)

Sir/Madam,

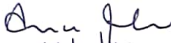
**Subject: Scheme for grant of Cash Awards to meritorious children of Departmental officers/staff for their performance in the 10<sup>th</sup>/12<sup>th</sup> standard Board Examination held in March/April, 2016, 2017 & 2018:- Reg.**

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Please refer to this office letter of even no. dated 12.11.2018 on above mentioned subject.

2. In this regard, it is to intimate that the Competent Authority has extended the last date of receiving the application/nominations for grant of cash award to meritorious children of Departmental officers/staff for their performance in the 10<sup>th</sup>/12<sup>th</sup> standard Board Examination held in March/ April, 2016, 2017 & 2018 from 31.12.2018 to 31.03.2019.
3. It is requested that the necessary application/ nomination along with the requisite documents may please be sent on priority so as to reach DGHRD, New Delhi on or before 31.03.2019.
4. All other content of the above mentioned letter dated 12.11.2018 will remain same.

Yours faithfully,

  
14/2/19

(Anice Joseph Chandra)

Addl. Director General (I&W) &  
Member-Secretary, Governing Body (Welfare Fund)

Copy to:- [webmaster.cbcc@iccgate.gov.in](mailto:webmaster.cbcc@iccgate.gov.in) with a request to upload the letter on CBIC website. Mention may also be made of the Scheme in the headlines being flashed.